Form B - Statutory Authority

Annexure-7

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021 List of operational creditors (Government Dues)

(Amount in ₹)

| | | | | | | | 11 3) | | | Amount | | | |
|------------|--|---|----------------------------|------------------|----------------------------|--------------------------|------------------------------|--|-------|--------------------------------|---------------------------------|------------------------------------|-----------------|
| Sl. No. | DETAILS OF CLAIMANT | | Details of Claims Received | | Details of claims Admitted | | | | | of any | | | |
| | Department | Government | Date of receipt | Amount Claimed * | Amount of claims Admitted | Nature of Claim | Whether Related Party? | % of Voting Share in CoC if applicable | Claim | Mutual Dues that may be setoff | Amount of claim Not Admitted | Amount of claim Under Verification | Remarks. If any |
| | | Department of | | | | Taxes & | | | | | | | |
| | Sales Tax Office | State Tax, | | | | Other | | | | | | | |
| 1 | | Maharashtra | 3/7/2019 | 134,905,309 | 134,905,309 | Dues | _ | _ | _ | _ | _ | _ | Note 5 |
| | (| | 0,7,2023 | 20.,500,000 | 20.,500,000 | Taxes & | | | | | | | |
| | Income Tax | Income Tax | | | | Other | | | | | | | |
| 2 | Department | Department | 7/10/2019 | 624,503,749 | 624,503,749 | Dues | - | - | - | - | - | - | - |
| 3 | Maharashtra Industrial Development | Maharashtra Industrial Development Corporation (MIDC) | 1/11/2019 | 163,144,754 | 163,144,754 | Taxes & Other Dues | - | - | - | - | - | - | Note 6 |
| | Enforcement 2- | Collector of Stamps, Enforcement 2- | | | | Taxes & Other | | | | | | | |
| 4 | Mumbai | Mumbai | 27/01/2020 | 176,166,860 | 176,166,860 | | - | - | - | - | - | - | Note 2 |
| - | Sales Tax Office (KAL- VAT-D-004) | | 16/03/2020 | 1,086,346 | 1 096 346 | Taxes & Other | | | | | | _ | Note 4 |
| 5 | VA1-D-004) | Kalyan Employees' State | 10/03/2020 | 1,086,346 | 1,086,346 | bues | - | - | - | - | - | - | Note 4 |
| | | Insurance Corporation | | | | Taxes & Other | | | | | | | |
| 6 | ESIC | (ESIC) | 8/9/2020 | 1,128,557 | 1,128,557 | | | - | - | - | - | - | Note 6 |





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(Amount in ₹)

| Sl. No. | DETAILS OF CLAIMANT | | Details of Claims Received | | Details of claims Admitted | | | | | Amount of any | | A | |
|------------|--|---|----------------------------|------------------|----------------------------|--------------------------|------------------------------|--|----------------------------------|--------------------------------|---------------------------------|------------------------------------|--|
| | Department | Government | Date of receipt | Amount Claimed * | Amount of claims Admitted | Nature of Claim | Whether Related Party? | % of Voting Share in CoC if applicable | Amount of Contingent Claim | Mutual Dues that may be setoff | Amount of claim Not Admitted | Amount of claim Under Verification | Remarks. If any |
| | Employees Provident Fund | Employees | | | | Taxes & | | | | | | | Claim is for CD & Associate concerns. Claim relating to CD is |
| 7 | Organisation Kandivali(East) | Provident Fund Organisation | 11/2/2021 | 20,034,604 | 9,767,076 | Other Dues | _ | _ | _ | _ | 10,267,528 | _ | accepted. Also refer Note 3 |
| | DCIT (TDS)-1(3) Mumbai | Income Tax Department (TDS) | 3/3/2021 | | 35,410,860 | Taxes & Other | - | - | - | - | - | - | Note 6 |
| 9 | Directorate General GST Intelligence (Service Tax) | Goods & Service Tax Intelligence Unit | 1/4/2021 | 13,220,131 | 13,220,131 | Taxes & Other Dues | _ | - | - | _ | _ | - | Note 1 |
| | Total | | . , - | 1,169,601,170 | 1,159,333,642 | | | - | | | 10,267,528 | | |



